

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) Government Notification was issued on the 31st October, 1986 under Sections 14(2) and 14(3) of the Administrative Tribunals Act bringing the employees of the Council of Scientific and Industrial Research within the purview of the Central Administrative Tribunal with effect from 17th November, 1986.

(b) to (d) Do not arise.

Energy from Thorium

*25. SHRI SRIKANTA DATTA NARASIMHARAJA WADIYAR: Will the PRIME MINISTER be pleased to state:

(a) whether Scientists of Bhabha Atomic Reserach Centre (BARC) have made an experiment to produce energy from thorium;

(b) if not, has any other Department undertaken programme to produce energy from thorium; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN): (a) and (c) Thorium is not directly fissionable. U-233 has been separated from irradiated thorium in the research reactors at BARC. A research reactor fueled by U-233 has been built and operated successfully for experimental purposes. However it is expected that use of thorium on a commercial scale for production of energy will be achieved towards the end of this century.

(b) Does not arise.

Rehabilitation of People Affected by National Test Range in Balasore (Orissa)

*31 SHRI JAGANNATH PATTNAIK :
SHRI CHINTAMANI JENA :
Will the Minister of DEFENCE be pleased to state :

(a) whether Union Government have sanctioned a sum of Rs. 128 crores for rehabilitation and resettlement of the people to be affected by the proposed National Test Range in the Balipal-Bhograi region in Balasore district of Orissa; and

(b) if so, the details of the scheme alongwith the number of villages to be covered under the scheme?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) The rehabilitation and resettlement schemes for the people to be affected by setting up the National Range in Balipal-Bhograi region of Balasore area, Orissa, have already been drawn. The Central Government will pay adequate compensation for land acquired and for all assets standing thereon; would provide 'seed money' required for setting up the industries and self employment schemes and would also meet the cost of resettlement of the displaced families in model villages. The estimates of funds for the above purpose to be provided by the Central Government is about Rs. 280 crores.

Government of India has made initial payment of Rs. 13.925 crores to Government of Orissa towards the rehabilitation resettlement schemes. The Central and Orissa State Governments are taking necessary steps to implement the schemes and to see that the displaced families are looked after well and rehabilitated properly.

(b) The displaced families would be rehabilitated in model villages to be established in nearby areas, where the basic civic amenities and other socio economic infrastructure would be provided. Each displaced family would be provided with homestead land with a built up house in the model villages. Dispensaries, veterinary centres, schools, markets, shopping centre, tube wells, post offices etc. would be established. A 50-bed hospital and Training Institute would also be set up in the area. One member from each displaced family will be offered gainful employment opportunity in the rehabilitation schemes. A number of

Industrial and other projects are being set up as part of rehabilitation plan. These include schemes like textile complex, oil mill, vanaspati plant, leather complex and agriculture implement factory. Some families like fishermen and land-less labourers who due to various reasons may not be rehabilitated in industrial jobs, would be provide with special assistance and rehabilitated in self employment schemes liking fishing, dairy, small business and rural transportation. The exact boundary of the area to be acquired is under finalisation. In Baliapal region 41 villages and in Bhograi region 13 villages are likely to be affected ; the list of which is given in the Annexure.

Annexure

Tentative List of Villages Likely to be affected by Setting up National Range in Balasore Area, Orissa.

(A) BALIAPAL REGION

1. Barabatia
2. Kataramahal
3. Sundarkuli
4. Arubadam
5. Naldam
6. Jamuunasuli
7. Nuagaon
8. Takarpada
9. Mahinsamunda
10. Kaumari
11. Tarandam
12. Bhikagadia
13. Padima
14. Dangapita
15. Chandamani
16. Balibil
17. Anladiha
18. Badanpur
19. Biridiha
20. Surudiha
21. Kasipur
22. Harankuli
23. Betagadia
24. Narayanpur

25. Mundananji
26. Latajori
27. Jamatkula
28. Dagara
29. Jugadiha
30. Amchua
31. Majhikuda
32. Dhamatpur
33. Bainchua
34. Choumukh
35. Panchupali
36. Kalasimuli
37. Jambhirai
38. Sataguhalia
39. Sarojpur
40. Bolong (only part village (Less than half) area towards Bay of Bengal side)
41. Mahabala (only part village area (Less than half) towards Bay of Bengal side).

(B) BHOGAI REGION

1. Chandrabli
2. Kirtaniajalpahi
3. Naranmahantipadia
4. Andharibalibandha
5. Rankotha (Part)
6. Nankar
7. Kumbhigadi
8. Fatepadia
9. Sankhajbuli
10. Kismatsankhajhuli
11. Chaulakera
12. Bhitrabhaunr (Part)
13. Puripatrabhaunri

Poachers in Karnataka

*32. SHRIMATI BASAVARAJESWARI:
Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether it is a fact that in recent years poachers and smugglers are posing great threat to the elephants, sandalwood